

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

CP (IB) No.52/Chd/Pb./2017.

In the matter of:

M/s Bhushan Power & Steel Limited.

.....Petitioner.

Versus.

M/s M/s Deepak Fasteners Limited.

....Respondent.

Present: Mr.Ashwani Talwar, Advocate with Mr.Lalit Kumar and
Mr.Kirti Bhardwaj, Advocates for petitioner.

Learned counsel for petitioner seeks time to argue on
the effect of judgment dated 26.07.2017 passed by the Principal
Bench of NCLT, New Delhi in C.A.No.(IB)-202 (PB)/2017, titled as
Punjab National Bank Vs. Bhushan Power and Steel Limited. List on
04.08.2017.

Sd/-

(Justice R.P.Nagrath)
Member (Judicial)

August 01, 2017.

Ashwani